

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 810 OF 2024**

**IN THE MATTER OF:**

**Ashish**

**....PETITIONER**

**VERSUS**

**State of Haryana & Ors.**

**....RESPONDENT**

**MEMO OF PARTIES (As per order dated 14.10.2024)**

**Ashish**

**....PETITIONER**

**VERSUS**

**1. State of Haryana**

Through Principal Secretary,

Environment and Forest, Directorate of Environment & Climate Change,

Haryana, Bay No. 55-58, 2nd Floor, Paryatan Bhawan,

Sector-2, Panchkula-134109

**Email: [ronz.chd-mef@nic.in](mailto:ronz.chd-mef@nic.in)/ [environment@hry.nic.in](mailto:environment@hry.nic.in) ...(RESPONDENT NO.1)**

**2. District Magistrate, Panipat**

1st Floor, Mini Secretariat, Panipat – 132103

**Email: [dcnp@hry.nic.in](mailto:dcnp@hry.nic.in)**

**....(RESPONDENT NO.2)**

**3. Haryana State Pollution Control Board**

Through its Member Secretary,

C-11, Sector-6, Panchkula, Haryana - 134109, Haryana

**Email: [hspcb@hry.nic.in](mailto:hspcb@hry.nic.in)/ [hqhspcb@hspcb.org.in](mailto:hqhspcb@hspcb.org.in)**

**[hspcbho@gmail.com](mailto:hspcbho@gmail.com)/ [hspcbrojr@gmail.com](mailto:hspcbrojr@gmail.com)**

**....(RESPONDENT NO.3)**

**4. Nagar Nigam, Panipat**

Through its Municipal Commissioner,

Tau Devi Lal Complex Railway Road and Palika Bazar Office, Panipat

**Email: [nagarnigampanipat132103@gmail.com](mailto:nagarnigampanipat132103@gmail.com)**

**....(RESPONDENT NO.4)**

**5. M/s JBM Environment Management Private Limited**

601, Hemkunt Chambers 89, Nehru Place, New Delhi-110019

(Plot No.9, Institutional Area, Sector 44, Gurgaon, Haryana-122003)

**Email: [corp.communications@jbmgroupp.com](mailto:corp.communications@jbmgroupp.com)/**

**[corporate.hr@jbmgroupp.com](mailto:corporate.hr@jbmgroupp.com)**

**....(RESPONDENT NO.5)**